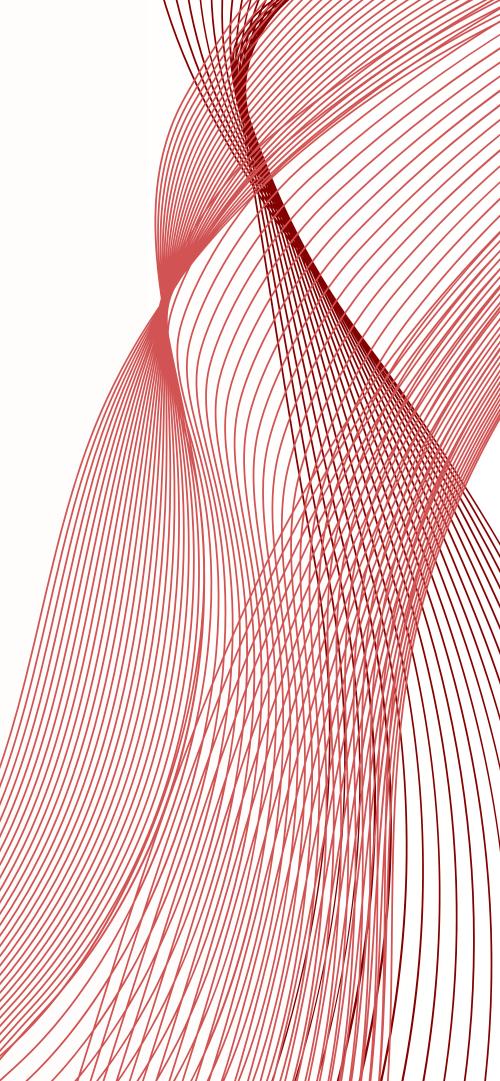


Innovating Technology Solutions for Legal Professionals

www.manupatra.com







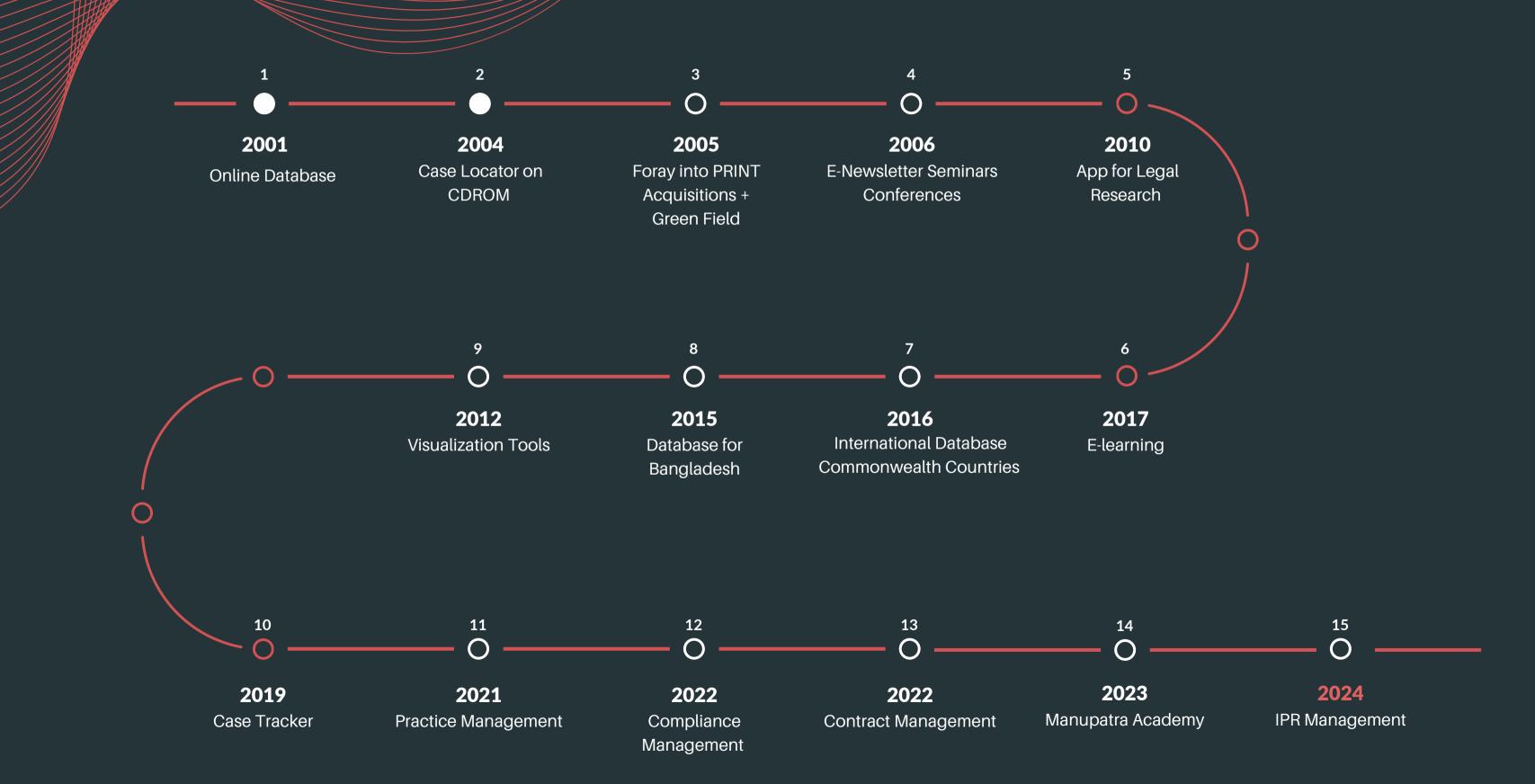
Vision

Bringing Digital and Technology in the profession of Law across various aspects of research & operations, by designing and developing technology products for the Law Practices and Corporate Legal Teams. We want to be the indispensable partner of our subscribers, helping them win cases, manage their work more efficiently, serve their clients better and grow their practices.



Manupatra®

Milestones





Diversified Portfolio









Legal Research

Litigation Management

Litigation Tracking

Contract Management

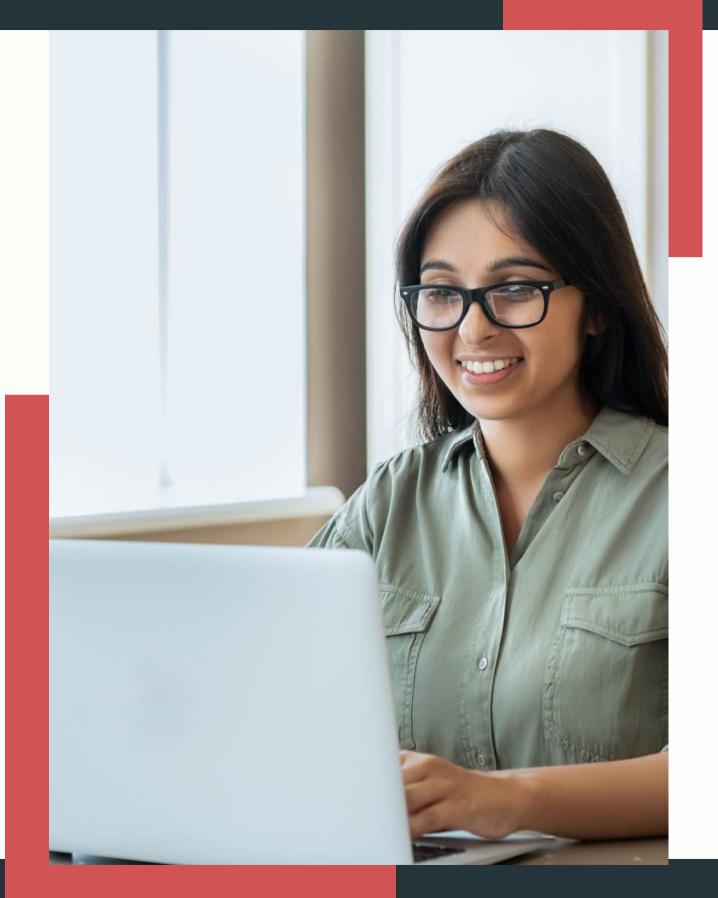
Compliance Management

E-Learning

Legal Research Platform

- An Unparalleled legal, regulatory, business information database covering Indian and International content
- Search and Analytics, that makes Legal Research simple, fast and relevant
- A perfect blend of law & technology
- Manupatra helps its subscribers navigate the law faster, increase their productivity, improve decision-making and achieve superior results

Manupatra is reckoned as pioneer in online legal research in India







The Problems

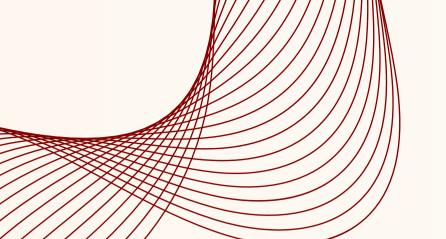
- The legal fraternity generates and uses copious of information, data and paper which is scattered.
- Lack of single source of truth for information and communication
- Absence of end to end visibility of Matters, Workflows, Contracts, Compliances
- New emerging normal of geographically dispersed teams
- Operations spanning multiple projects and matters in multiple locations with diverse teams set up

The Solution

Cloud Native

Lawyers focused Design

SaaS - Subscription Model





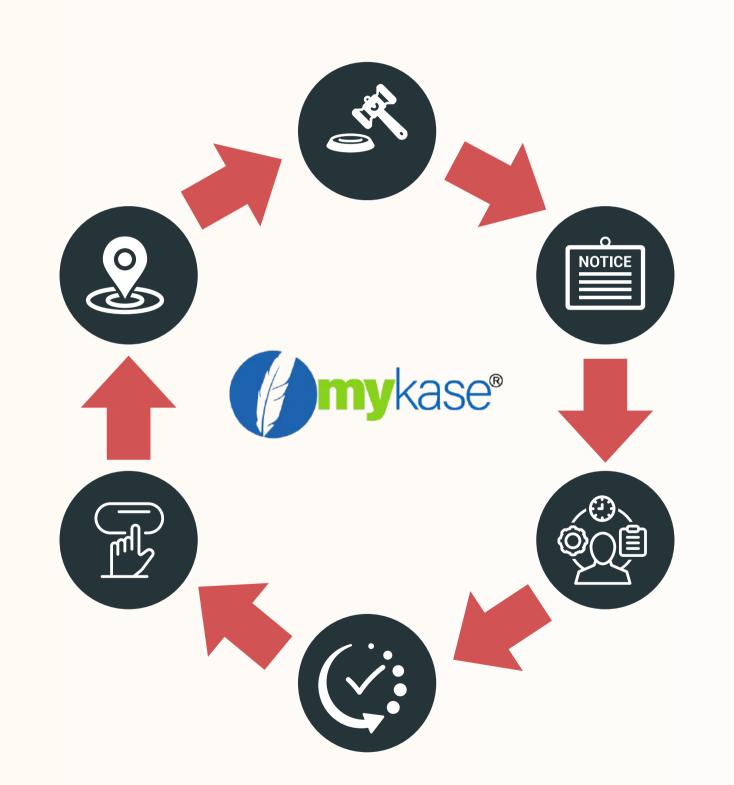
Practice Management Platform

For Law Practices & Corporate Legal Teams

Litigation Management

Litigation Tracking

Request Management

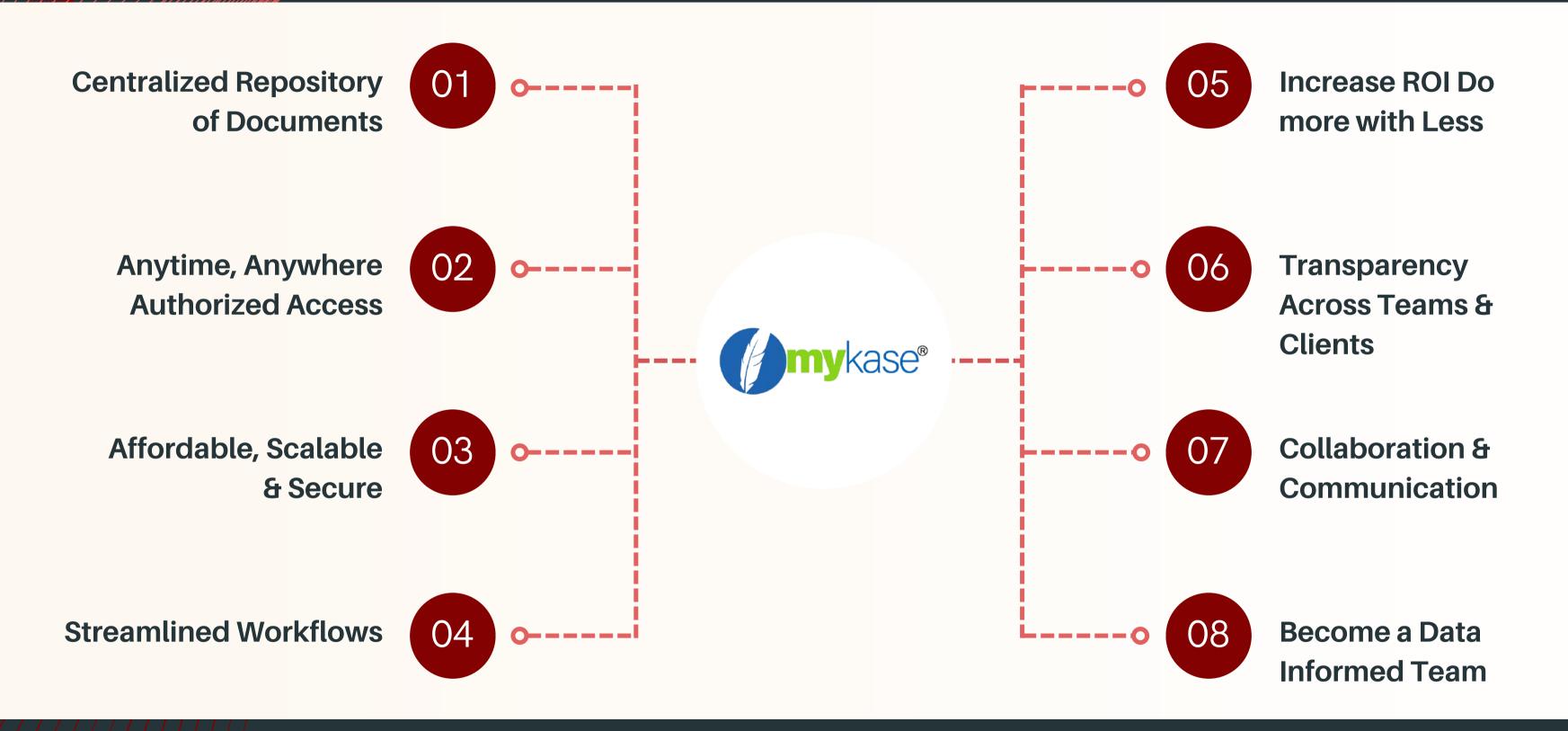


Notice Management

Matter Management

IPR Management







Transforming Contract Management

- Comprehensive solution for all your Contract needs
- Strategic assets with data-driven reporting
- Affordable, Intuitive, One Stop Solution
- Bank industry-standard security, encryption & secure data centers

















Create Contracts

Suggestive Clause Library, Templates

Contract Repository

Centralized, Secure,
Online & Searchable

Report Builder

Build Custom Reports

Authoring

Editing, Versioning, Audit Trail, Red Lining & Draft Comparisons

Dashboard

Bird's eye view, Track key contract terms, milestones, functional filters







Document Repository

All related documents tagged to the respective contract

Contract Obligations

Structured obligation extraction and tracking

Workflow Builder

Custom workflows,
Approvals, Escalations
upto 5 levels

Alerts & Renewals

Never miss expiration and renewal dates

www.manucontract.com

Your Strategic Compliance Partner

Categories

Labour, Secretarial, Environment, Health and Safety, Taxation, Industry Specific, General

2 Type

Form Based, Event Based, Checklist Based, Regulator Based, Act Based, Dependency Based

3 Level

Central, State, Municipal/Local

manucomply®



Automate your Compliance Management with manucomply



Auto Populated Compliance Check List



Centralized Repository (Compliances, Government forms etc.)



Smart Report Builder



Daily Legal Updates on Changes In Laws



Creation of Multiple Approval & Escalation Levels



Automated Alerts



Add Internal Compliances



Generate Compliance Certificate



Audit Trail

Our Offices

- www.manupatra.com
- **91-120-4014524**

TRY DEMO

